

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) to (d) No, Sir. There is no such proposal under consideration, 'Land' and 'Colonization' being State subjects, it comes in the domain of States/UTs to cater to needs of housing requirement of its citizen. Central Government, through Pradhan Mantri Awas Yojana (Urban), {PMAY(U)}, creates an enabling environment for the States/UTs in their efforts to meet the housing requirements and facilitates them by providing fixed financial assistance per house as envisaged in the Scheme Guidelines. While, the Central assistance admissible per house is fixed, States/UTs are free to plan the project proposals by leveraging funds from different sources including Urban Local Bodies (ULBs) and implementing agencies.

Urban homeless population in the country

3592. SHRI BINOY VISWAM : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to slate:

- (a) whether Government has any data on urban homeless people in the country;
- (b) if so, the State-wise details thereof;
- (c) what efforts have been made by the Central Government to resolve the issue of urban homelessness during the last five years; and
- (d) the year-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) and (b) As per Census 2011, the total number of houseless urban household in India is 2,56,896. The State/UT-wise details given in Statement-I (*See* below).

(c) and (d) This Ministry is administering a scheme of Shelter for Urban Homeless' (SUH) as a component of Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It is under implementation since 2014-15. Objective of the scheme is to ensure availability and access of the urban homeless to permanent shelters including the essential services. So far, a total of 1341 shelters are operational in various States/UTs.

Government of India through its earlier schemes of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) has extended central assistance to States/UTs for providing housing with basic civic amenities to urban poor. Government has also launched Pradhan Mantri Awas Yojana-(Urban) on 25.06.2015

to provide Central assistance to States/UTs for providing housing to all eligible beneficiaries by 2022.

So far, 83,68,861 houses have been sanctioned under PMAY(U); out of this 49,54,357 are at various stages of construction and 26,13,799 are completed. Details of houses sanctioned and completed along with Central assistance sanctioned during each of the last five years under JnNURM & PMAY(U) (including subsumed projects of RAY) mission, are given in Statement-II.

Statement-I

State-wise Houseless Households as per Census-2011

Sl. No.	State/Union Territory	Houseless Urban households (in Numbers)
1	2	3
1.	Andhra Pradesh	23376
2.	Arunachal Pradesh	68
3.	Assam	915
4.	Bihar	3043
5.	Chhattisgarh	2531
6.	Goa	498
7.	Gujarat	23987
8.	Haryana	5864
9.	Himachal Pradesh	227
10.	Jammu and Kashmir	1623
11.	Jharkhand	2235
12.	Karnataka	10922
13.	Kerala	3992

1	2	3
14.	Madhya Pradesh	18508
15.	Maharashtra	32664
16.	Manipur	326
17.	Meghalaya	62
18.	Mizoram	24
19.	Nagaland	125
20.	NCT of Delhi	23078
21.	Odisha	4763
22.	Punjab	4422
23.	Rajasthan	16385
24.	Sikkim	13
25.	Tamil Nadu	11035
26.	Tripura	385
27.	Uttar Pradesh	41227
28.	Uttarakhand	1947
29.	West Bengal	21087
30.	Andaman and Nicobar Islands	42
31.	Chandigarh	867
32.	Dadra and Nagar Haveli	65
33.	Daman and Diu	131
34.	Puducherry	459
TOTAL		256896

Source: HH-2 Houseless Households, Census-2011, Office of the Registrar General & Census Commissioner-, India.

Statement-II

Details of houses sanctioned and completed along with Central assistance sanctioned during each of the last five years in schemes Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Pradhan Mantri Awas Yojana (PMAY) of MoHUA

FY	Houses (Nos)		Central Assistance (₹ in crore)	
	Sanctioned	Completed	Sanctioned	Released
2014-15	-	1,13,381	-	777.20
2015-16	7,25,884	1,17,455	12,190.42	3,225.63
2016-17	9,50,448	1,29,111	14,244.80	4,606.03
2017-18	24,89,280	3,27,898	37,937.31	16,531.21
2018-19	38,73,225	18,17,596	60,258.96	25,045.84
Cumulative	80,38,837	25,05,441	1,24,631.48	50,185.92

Migrants labourers in the country

3593. SHRI RAKESH SINHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- the number of migrant labourers in the country;
- how many of them are women migrant labourers;
- the number of workers who migrated from different States; and
- whether they get health facilities at their respective work places?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) As migration of workers from one State to another State is a continuous process and the migrant workers keep on moving from one State to other States in search of work, it is not feasible to keep record/pattern of such migration.

However, according to the Economic Survey 2016-17 the size of the workforce as per Census 2011, was 482 million people and based on extrapolation, this figure would have exceeded 500 million in 2016. If the share of migrants in the workforce is estimated to be even 20%, the size of the migrant workforce can be estimated to be over 100 million in 2016 in absolute terms.